





# A WEEKLY LABOUR LAW NEWSLETTER



# ABOUT RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature in 2006 through the Rajiv Gandhi National University of Law, Punjab Act, as a premier institution of national stature for excellence in legal education. The University received approval from the Bar Council of India the same year and is recognized by the University Grants Commission under Sections 2(f) and 12-B, making it eligible for UGC grants. Accredited with an 'A' Grade by NAAC in 2015, RGNUL has consistently aimed to provide quality legal education in the era of globalization and liberalization. In recognition of its commitment to maintaining a clean and sustainable environment, the Ministry of Human Resource Development ranked RGNUL first among Government Residential Universities in the Swachh Campus Rankings of 2019.

# ABOUT CENTRE FOR ADVANCED STUDIES IN LABOUR WELFARE, RGNUL

The Centre was established to strengthen and improve the labour justice system in India by protecting the rights and dignity of labourers and their families. It works to create awareness about the constitutional and legal rights of workers and makes continuous efforts to educate the children of labourers within the University campus, helping them realize their fundamental right to education and encouraging parents to fulfil their duty towards their children. The Centre focuses on promoting welfare and empowerment of labourers through various initiatives such as workshops, seminars, and essay competitions addressing the issues faced by workers in both the organized and unorganized sectors. In addition, it actively engages with national and international concerns related to the promotion and protection of human rights and the human dignity of labourers.

## **ABOUT THE INITIATIVE: 'SHRAM'**

"Shram" is envisioned as our new weekly newsletter, dedicated to cultivating a consistent and meaningful dialogue on a wide spectrum of contemporary issues within the realm of labour and employment law. Serving as a platform for both engagement and knowledge-sharing, the newsletter will bring forth carefully curated content each week, comprising insightful articles, case commentaries, detailed legislative analyses, and timely updates concerning this dynamic and ever-evolving field of law.

In doing so, "Shram" seeks to function not merely as a source of information, but also as a reliable resource and point of reference for anyone with a keen interest in labour and employment law, including practitioners, academics, students, and policy enthusiasts alike.

### Subscribe to 'Shram'

To receive the weekly newsletter directly in your inbox and stay updated with the latest in labour law, please subscribe by filling out the Google Form linked below:

#### **SHRAM**

## CALL FOR SUBMISSIONS

Centre for Advanced Studies in Labour Welfare, RGNUL welcomes submissions to the newsletter through E-mail on a rolling basis.

#### **LENGTH**

1000–1300 words (extendable up to 1500). Co-authorship allowed for up to two authors.

#### **ORIGINALITY**

Submissions must be original and free from plagiarism. Authors are responsible for accuracy. Copyright rests with CASLW; moral rights remain with the author(s).

#### **FORMATTING & CITATION**

Manuscripts should be in Times New Roman, size 12, 1.5 spacing, justified text. Citations should be through in-text hyperlinks for online sources, and OSCOLA (4th Edition) endnotes for offline sources.

#### **SUBMISSION PROCEDURE:**

We invite students, academicians, legal practitioners, and HR professionals to contribute their original, unpublished writings to our weekly newsletter Shram. Submissions must be sent to <a href="mailto:caslw@rgnul.ac.in">caslw@rgnul.ac.in</a>, with the subject line of the email in the following format: "Submission for Shram Post | [Title of your Topic] | [Your Name]." Manuscripts should be in .doc or .docx format and must not contain the name, institutional affiliation, or any other identifying details of the author(s). The document should be renamed to the title of the post without any personal identification, and the title of the manuscript should clearly indicate the chosen sub-theme. Please note that crosspublication is not permitted.

NOTE: No cross-publication is allowed.

In case of any query please reach out to us at <a href="mailto:cashwargnul.ac.in">cashwargnul.ac.in</a>

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